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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

T.C.S.P. No. 151/(MAH)/2017

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)

SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.11.2017

NAME OF THE PARTIES: M/s. Hindustan Unilever Limited

SECTION OF THE COMPANIES ACT: 391 to 394 of the Companies Act 1956 and 230 to 232 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1.	MR. VIRAG TULZAPURKAR	ADVOCATES, i/b Civil Amarchand	
2.	MR. PHEROZE MEHTA	Mangaldas, Advocates	
3.	MR. TAPAN DESHPANDE	for Petitioner	
4.	MS. PRIYA PATHWA	Company.	<i>Patwa</i>

ORDER

TCSP 151/230-232/NCLT/MB/MAH/2017

At request of the parties, list this matter on 29.11.2017.

**Sd/-**

V. NALLASENAPATHY  
Member (Technical)

**Sd/-**

B.S.V. PRAKASH KUMAR  
Member (Judicial)